

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST OF REGISTRAR

COURT NO. 3

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 27th November, 2017
TIME:10.30 hrs. to 13.15 hrs.

LEARNED REGISTRAR, MR SANJAY SHUKLA

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLETION OF PLEADINGS				
1.	Original Application No. 142/2017(CZ)	Savita Rath Vs State of Chhattisgarh & 33 Ors.	Mr. Saurabh Sharma, Adv.	
2.	Original Application No. 143/2017(CZ)	Jaipal Singh Punia Vs Union of India & 8 Ors.	Mr. Jaipal Punia, Applicant in Person	
3.	Original Application No. 145/2017(CZ)	Balavana Sinh Vs State of MP & 11 Ors.	Mr. Rohit Sharma, Adv.	
4.	Original Application No. 146/2017(CZ)	Babu Lal Jajoo Vs State of Rajasthan & 5 Ors.	Mr. M.S.Kachhawa, Adv.	
5.	Original Application No. 147/2017(CZ)	Shabista Zaki Vs State of M.P. & 5 Ors.	Mr. S.R. Waghmare, Adv.	

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